

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 175 of 2018

IN THE MATTER OF:

Renaissance Steel India Pvt. Ltd.

...Appellant

Vs

Electrosteels Steel Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. S. N. Mukherjee and Mr. Ratnanko Banerjee, Sr. Advocate assisted by Mr. Sumant Batra, Ms. Honey Satpal, Mr. Sanjay Bhatt, Mr. Anup Kumar and Mr. Pulkit Deora, Advocates.

For Respondents: Mr. C. A. Sundaram, Senior Advocate for R-2.

Mr. Gaurab Banerji, Sr. Advocate assisted by Ms. Raka Chatterjee, Ms. Misha, Mr. Vijayant Paliwal and Ms. Malvika Kannade, Advocates for R-3 (RP).

Mr. Ramji Srinivasan, Sr. Advocate assisted by Mr. Bishwajit Dubey, Ms. Surabhi Khattar and Mr. Tushar Bhardwaj for R-4 (SBI).

Mr. Tushar Mehta, Sr. Advocate for CoC.

Mr. Abhinav Vashisht and Mr. Ashish Rana, Advocates for Intervenor.

ORDER

17.05.2018: Admitted. Heard in part. Post the case for further hearing on **28th May, 2018 at 2:00 PM** at the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc